

**Contested Commercial Cases disposed during the month of April, 2022**

Sl. No.	Court	District	Case No.	YEAR	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relirf was sought and Pre-Institution Mediation did not take place(Yes/No)	Date of Decision	Days for disposal	Nature of disposal(Contested/Setteld)	Date of execution of decree	Number of date for execution of decree from date of decision	Act Section
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	Title Suit/28/2021	2021	SVF Entertainment Pvt. Ltd. Vs M/s Eskay Video Private Limited	Sayantee Datta	23-12-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	01-04-2022	99	Contested	Na	Na	Companies Act, 151
2			Misc Case/3/2021	2021	M/s. Cygnus Investment and Finance Pvt Ltd. Vs Dr. Swastika Mahapatra	Samrat Chowdhury and Biswajit Chowdhury	24-09-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	02-04-2022	190	Contested	Na	Na	Arbitration and Conciliation Act, 9
3			Money Suit/6/2021	2021	Anil Plantations Pvt. Ltd. Vs Indira Kejriwal	Sital Chakraborty	15-02-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	02-04-2022	411	Contested	Na	Na	
4			Money Suit/37/2021	2021	Maa Lakshmi Ganesh Builders Vs Basu and Co. Road Contractors Pvt. Ltd.	Unmesh Das	24-12-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	02-04-2022	99	Contested	Na	Na	
5			Title Suit/23/2021	2021	VEDANT FASHIONS LIMITED Vs Lalit Kumar Champalal Karnawat	KIRONJIT B. MAJUMDER	17-11-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	19-04-2022	153	Contested	Na	Na	
6			Money Suit/28/2021	2021	M/S Apeejay Industries Pvt. Ltd. Vs M/S Alcond Employees Industrial Co-operative Society Ltd.	Hiran Chatterjee	08-10-2021	Yes ** pre-institutaion mediation falls jurisdiction DLSA	19-04-2022	193	Contested	Na	Na	
7			Arbit. Case/4/2020	2020	Bengal Shristi Infrastructure Development Ltd. Vs MFAR Constructions Pvt. Ltd.	Pradeep Kumar Upadhyay	15-01-2020	Yes ** pre-institutaion mediation falls jurisdiction DLSA	20-04-2022	826	Contested	Na	Na	

8			Money Suit/20/2021	2021	A.T.E. Enterprise Pvt. Ltd. Vs SNET-JBPL JV	SOUMYADEB SINHA	02-09-2021	Yes ** pre-institution mediation falls jurisdiction DLSA	21-04-2022	231	Contested	Na	Na	
9			Title Suit/31/2020	2020	Sunil Agarwal Vs Caramel IOT (India) Pvt. Ltd.	Sanjay Ginodia	20-10-2020	Yes ** pre-institution mediation falls jurisdiction DLSA	28-04-2022	555	Contested	Na	Na	
10			Arbit. Case/6/2022	2022	Pratima Sahana Vs M/S Kalipada Bag	Srikata Bhattacharyya	22-02-2022	Yes ** pre-institution mediation falls jurisdiction DLSA	28-04-2022	65	Contested	Na	Na	
11	Commercial Court at Asansol	Paschim Bardhaman	Misc. Arbit. Case/11/2019	2022	Sri Asesh Sanyal and 2 ors. V/S Sri Ram Gopal Murarka and Sri Om Prakash Murarka	Mr. Ujjal Kanti Mondal and Mr. Subhdeep Ghosal V/S Mr. Sandip Chatterjee, Smt. Rashmi Chatterji Respodent No-1 and Mr. Ashis Mukherjee, Mr. Ajay Kumar Murarka Respodent No -2	26.08.2019	NO	27-04-2022	975 days	Contested	N.A	N.A	Arbitration and Conciliation Act. U/s 9
12			Misc. Arbit. Case/06/2021	2022	State of West Bengal(Represented by the Executive Engineer) Public Works (Roads) V/S M/S Konark Enterprise	Biswadev Chattopadhyay V/S Smt. Jharna Maitra, Sri Indrajit Mukherjee	09-04-2021	NO	28-04-2022	384 days	Contested	N.A	N.A	Arbitration and Conciliation Act. U/s 34

13			Misc. Arbit. Case/09/2021	2022	Prasenjit Chatterjee & M/s. Tarun Kanti Chaudhury (JV) V/S State of West Bengal(Represented by the Executive Engineer) Bankura Division, P.W.D	Sri Priyankar Saha (Ld. Counsel) Sri Hemant Tiwari V/S Sri Sisir Kumar Mukherjee (Ld. G.P., Paschim Bardhaman)	07-08-2021	NO	29-04-2022	265 days	Contested	N.A	N.A	Arbitration and Conciliation Act. U/s 34
14			Misc. Arbit. Case/1/2022	2022	M/s. Arihant Electrials V/S Chittaranjan Locomotive Works (CLW)	Sri Amit Dubey (Ld. Counsel) V/S Sri Sanjay Kumar Pandey	06-01-2022	NO	30-04-2022	114 days	Contested	N.A	N.A	Arbitration and Conciliation Act. U/s 9
15	Commercial Court at Rajathat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc Case 07/2021	2021	Radha Gobinda Roy Vs DTSP Construction	Abir Mukherjee	13.01.2021	No	04.04.2022	450 Days	Contested	-	-	Sec 9
16			Misc Case 52/2021	2021	M/s Masyc Projects Private Limited Vs Hiranmaye Energy Limited	A K Dey	10.11.2021	No	26.04.2022	167 Days	Contested	-	-	Sec 34 & 47
17			Misc Case 7/2022	2022	SARADA CONSTRUCTION Vs BHUPENDRA PRAMANIK @ VUPENDRA PRAMANIK AND 8 OTHERS	ADITYA KUMAR	15.02.2022	No	28.04.2022	72 Days	Contested	-	-	Sec 9 r 13
18	Commercial Court at Siliguri	Darjeeling	No Data provided Till Now											